



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

### Cause List Date 09-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision Petition No. 1071/2016 Vinod Kumar Vs. Babita	Ajay Gupta	
2	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 15695/2016 Hemant Nainani Vs. State	Jitendra Singh	Vijendra Yadav
3	Ms. Chandra Kanta Gupta, RHJS (Retd.)	S.B. Cr. Revision Petition No. 1431/2016 Arvind Kumar Vs. State	Ms. Sakshi Vashishth	
4	Sh. O.P. Sharam I, RHJS (Retd.)	D.B. Special Misc. Appeal No. 2547/2014 Smt. Poornima Vs. Rajesh Mahala	A.K. Bajpai	Suresh Sahni
5	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 719/15 & 720/15 Vinit@Monty Vs. State	Rajesh Sharma	Hemant Taylor
6	Ms. Raj Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 10510/16 Puneet Bhagchandani Vs. State	Bhupendra Sharma	Rajeev Surana
7	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 3886/16 Manas Shivhare Vs. Apoorva Shivhare	M.M. Ranjan	Chandra Shekhar
8	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Misc. Bail Application No. 12434/2016 Devanand Yadav Vs. State	Sanjay Sharma	Gaurav Gupta
9	Ms. Raj Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 14126/2016 Anurag Sharma Vs. State	Vijay Singh Poonia	Gopal Singh Bareth
10	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Petition No. 3632/16 Govind Lal Vs. State	Anil Khanna	Rajendra P. Choudhary

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anu Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

"Help The Needy –Timely Help May Create History"



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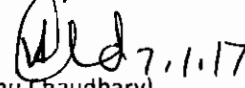
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### Cause List Date 10-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Writ Review Petition No. 111/2016 in S.B. Civil Writ Petition No. 1077/2016 Indra Prakash Vs. Jethi Devi.	Satyavrat Sharma	Pradeep Lata Mathur
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
3	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 185/15 & 133/15 Iliyas Khan Vs. Amarchand	A.K. Bajpai	Rajneesh Gupta
4	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Revision No. 1428/2015 Smt. Sharda Devi Vs. State	Prahlad Sharma	Vijay Poonia
5	Sh. Harish kumar Tripathi, Advocate	D.B. Civil Misc Appeal No. 3595/2015 Smt. Seema Vs. Narendra Kumar	Alias Khan	R.R. Goyal
6	Sh. Ravi Bhojak, Advocate	S.B. Civil Writ Petition No. 4937/2015 Shakila Vs. Ashok Kumar	K.A. Khan	Ashwani Chobisa
7	Smt. Alka Bhatnagar, Advocate	S.B. Civil Transfer Application No. 116/2016 Smt. Upsna Baijal Vs. Abhijit Tandon	Sandeep Pathak	Rahul Agarwal

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